

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 82 OF 2015, APPEAL NO. 136 OF 2015,
APPEAL NO. 274 OF 2015, APPEAL NO. 285 OF 2015 &
APPEAL NO. 58 OF 2016

Dated : 27th March, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of

Tata Power Delhi Distribution Ltd.

... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

... Respondent(s)

Counsel for the Appellant (s)

:

Mr. Gopal Jain, Sr.Adv.

Mr. Gaurav Dhama

Mr. Sumit Gaur

Mr. Anurag Bansal

Ms. Sakshi Mehrotra, Rep. TPDDL

Counsel for the Respondent(s)

:

Mr. Dhananjay Baijal for

Mr. Nikhil Nayyar for R-1

ORDER

Learned counsel appearing for the Appellant has filed the concerned written note of arguments and learned counsel appearing for Respondent No.1 has also filed the written submissions. The same are taken on record.

Judgment is reserved.

(S.D. Dubey)
Technical Member

Pr

(Justice N.K. Patil)
Judicial Member